

LIST OF STAKEHOLDERS AS PER REGULATION 31 OF THE I & B BOI (LIQUIDATION PROCESS) REGULATIONS, 2016
AS ON 08.10.2024

S.NO	NAME OF CREDITOR	AMOUNT CLAIMED BY THE CREDITOR IN RS.	AS PER COMPANY RECORDS MADE AVAILABLE TO US AS ON 31-03-2018 (Rs)	AMOUNT ADMITTED IN RS.	SECURITY INTEREST, IF ANY, IN RESPECT OF SUCH CLAIM IN RUPEES	Comments of the Interim Resolution Professional
UNSECURED FINANCIAL CREDITORS						
NIL						